

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH: :MUMBAI

REVIEW PETITION NO. 50/2001  
IN  
ORIGINAL APPLICATION NO.678/99

WEDNESDAY, THE 3RD DAY OF OCTOBER, 2001

CORAM: SMT. SHANTA SHASTRY. MEMBER (A)

Union of India through  
General manager,  
Central Railway,  
Mumbai CST & another. ... Review Petitioners

By Advocate Shri V.d. Vadhavkar.

Versus

Shri M.N. Nair,  
Ex Foreman (Diesel),  
Under DRM C.Rly (Electrical),  
Mumbai CST. ... Respondent

O R D E R (BY CIRCULATION)

This review application has been filed against the order dated 12th July, 2001 in DA No.678/99.

2. I have prused the grounds taken in the Review Petition. In my considered view, there is no error apparent on the face of the record. No fresh grounds have been advanced by the review petitioners, which were not already there before me during the course of the hearing.

3. In view of this position, according to me, no review is called for. Accordingly, this review petition is rejected.

*Shanta S*

(SMT. SHANTA SHASTRY)

MEMBER (A)